


SANCTION ORDER

Sanction of the Competent Authority is hereby accorded to the payment of Rs. 5, 90,800/- (Rupees Five Lacs Ninety Thousand Eight Hundred Only) to Vidhi Centre for Legal Policy, New Delhi towards **Final Instalment** out of the total project cost of Rs. 17,77,000/- (Rupees Seventeen Lacs Seventy Seven Thousand Only) (non-recurring expenditure) for under taking research project titled "Strengthening Mediation as a viable Dispute Resolution Mechanism for India" under the "Scheme of Action Research and Studies on Judicial Reforms" as per the terms of the agreement signed by Vidhi Centre for Legal Policy, New Delhi with Department of Justice on 3rd March, 2016. The 1st & 2nd instalments amounting to Rs. 3,55,400/- and Rs. 7,10,800/- were released to Vidhi Centre for Legal Policy, the implementing Agency vide this Department's sanction orders of even nos. dated 4th March, 2016 and 6th September, 2016 respectively.

2. The expenditure involved is debit to Demand No. 56 during 2016-17 (Plan) under MH 2014-Administration of justice, 17-National Mission for Justice Delivery and Legal Reforms; 17.02-Action Research and Studies on Judicial Reforms, 17.02.28-Professional Services.

3. This has been entered in the Register of Grants/Expenditure at Sl. No. 3 at page No. 29-30.

4. This issues with the approval of IFD [Law] vide AS & FA Dy. No. 403 dated 29.03.2017.


(C.K. Reejonia)

Deputy Secretary to the Government of India
Telefax: 23072146

To,
**Pay & Accounts officer,
Ministry of Law & justice, Department of Legal Affairs,
Janpath Bhawan, Janpath,
New Delhi**

Copy to:-

1. Cash-I Section, MHA, NDCC Building, New Delhi with one spare copy and a copy of Agreement. It is requested that the payment may be made through e-payment to Vidhi Centre for Legal Policy, New Delhi.
2. Cash-II MHA, North Block, New Delhi
3. IFD/Budget Division, Ministry of Law and Justice, Legislative Department, Shastri Bhawan, New Delhi.
4. NIC, Jaisalmer House, New Delhi for uploading on the Department of Justice website.
5. Research Director, Vidhi Centre for Legal Policy, D-359, Defence Colony, New Delhi- 110024. An amount of Rs. 1,20,000/- has been deducted for not holding promotional events/round table conferences etc.
6. Section Officer, Admn.Unit, Department of Justice, Jaisalmer House, New Delhi.
7. Principal Accounts Office, 4th Floor, Ministry of Law and Justice, Lok Nayak Bhawan, Khan Market, New Delhi.
8. Guard File
9. Spare Copies-5.